

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/414/CAA/2020
NAME OF THE PETITIONER : Nispratapa Consultancy Services Pvt Ltd
NAME OF THE RESPONDENTS : SVL Ltd
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Practising Company Secretary Mr. I.B. Harikrishna for the Applicant is present.

The Applicant seeks permission to file an affidavit regarding the payment made to the Unsecured Creditors.

List this matter on **15.09.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs